

(13)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/129/ (IB)/2017
NAME OF THE PETITIONER(S) : TAMIL NADU WATER INVESTMENT CO.
NAME OF THE RESPONDENT(S) : MANGLAM COMMON EFFLUENT RECYCLING
TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) A. Deivasigamani
[For Respondent]

Mangalam Common
Effluent Recycling
Technologies India
Pvt. Ltd.
[For Respondent]

A. Deivasigamani

2) B. Giridhara Rao

Tamil Nadu Water
Investment Co.
[For Petitioner]

B. Giridhara Rao

ORDER

Counsel for the petitioner present. Counsel for the respondent also present. Counsel for the respondent submitted that he has got instructions from his client that Rs.50 Lakhs, out of the outstanding debt, shall be paid on 31.7.2017 by way of Demand Draft and shall also file the schedule of payment. Put up on **31.07.2017 at 10.30 A.M.**

S. Vijayaraghavan

**(S. Vijayaraghavan)
Member (Technical)**

PAM

Ch. Md. Sharief Tariq

**(Ch. Md. Sharief Tariq)
Member (Judicial)**